## Achieving full literacy level

†558. SHRI HARNATH SINGH YADAV: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the total number of illiterate people in the country and the State-wise details of the male and female ratio in percentage of the same;
- (b) whether Government has any action plan for achieving full literacy under the New Education Policy; and
  - (c) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) A statement indicating State/UT and gender-wise illiterate people and percentage of illiterates in the country in the age group of 7 and above, as per Census 2011 is given in the Statement (*See* below).

(b) and (c) The process of finalizing the National Education Policy is ongoing and the final view is yet to be taken.

Statement

State/UT and gender-wise number of illiterates and percentage of illiterates in the country, in the age group of 7 and above, as per Census 2011

S1. 1	No. India/State/U7	Illiterates			Percentage	
		Person	Male	Female	Male (%)	Female (%)
1	2	3	4	5	6	7
	India	28,27,00,912	10,27,54,382	17,99,46,530	36.35	63.65
1.	Andhra Pradesh	2,48,81,215	94,75,953	1,54,05,262	38.08	61.92
2.	Arunachal Pradesh	4,05,534	1,66,420	2,39,114	41.04	58.96
3.	Assam	73,89,469	30,07.319	43,82,150	40.70	59.30
4.	Bihar	3,24,60,935	1,27,82,895	1,96,78,040	39.38	60.62
5.	Chhattisgarh	65,03,587	21,65,067	43,38,520	33.29	66.71

<sup>†</sup>Original notice of the question was received in Hindi.

1	2	3	4	5	6	7
6.	Goa	1,48,447	48,857	99,590	32.91	67.09
7.	Gujarat	1,15,69,072	39,01,003	76,68,069	33.72	66.28
8.	Haryana	53,71,753	18,57,558	35,14,195	34.58	65.42
9.	Himachal Pradesh	10,46,968	3,21,824	7,25,144	30.74	69.26
10.	Jammu and Kashmir	34,55,164	12,91,636	21,63,528	37.38	62.62
11.	Jharkhand	92,70,570	32,80,649	59,89,921	35.39	64.61
12.	Karnataka	1,32,86,942	47,82,895	85,04,047	36.00	64.00
13.	Kerala	17,97,282	5,54,265	12,43,017	30.84	69.16
14.	Madhya Pradesh	1,89,66,245	68,01,806	1,21.64,439	35.86	64.14
15.	Maharashtra	1,74,93,526	59,50,081	1,15,43,445	34.01	65.99
16.	Manipur	5,71,961	2,04,244	3,67,717	35.71	64.29
17.	Meghalaya	6,13,348	2,89,307	3,24,041	47.17	52.83
18.	Mizoram	80,500	31,249	49,251	38.82	61.18
19.	Nagaland	3,44,997	1,50,907	1,94,090	43.74	56.26
20.	Odisha	99,58,429	34,05,958	65,52,471	34.20	65.80
21.	Punjab	59,59,982	25,37,415	34,22,567	42.57	57.43
22.	Rajasthan	1,96,23,651	62,23,409	1,34,00,242	31.71	68.29
23.	Sikkim	1,01,514	39,040	62,474	38.46	61.54
24.	Tamil Nadu	1,28,85,691	42,77,208	86,08,483	33.19	66.81
25.	Tripura	4,11,120	1,38,999	2,72,121	33.81	66.19
26.	Uttar Pradesh	5,46,23,455	2,00,59,965	3,45,63,490	36.72	63.28
27.	Uttarakhand	18,49,525	5,56,866	12,92,659	30.11	69.89
28.	West Bengal	1,91,56,368	75,79,821	1,15,76,547	39.57	60.43

194	Written Answers to	o [R	AJYA SABHA]		Unstarred	l Questions
1	2	3	4	5	6	7
29.	Andaman and Nicobar Islands	45,422	17,724	27,698	39.02	60.98
30.	Chandigarh	1,30,578	51,781	78,797	39.66	60.34
31.	Dadra and Nagar Haveli	69,584	24,808	44,776	35.65	64.35
32.	Daman and Diu	27,907	11,514	16,393	41.26	58.74
33.	NCT of Delhi	20,37,720	7,17,030	13,20,690	35.19	64.81
34.	Lakshadweep	4,665	1,303	3,362	27.93	72.07
35.	Puducherry	1,57,786	47,606	1,10,180	30.17	69.83

**Termination of Shiksha Preraks** 

†559. SHRI HARNATH SINGH YADAV: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government is aware of the fact that the services of Shiksha Preraks appointed under Sarva Shiksha Abhiyan have been terminated, if so, the State-wise details thereof; and
- (b) whether Government is also aware that Shiksha Preraks have so far not been paid salary for two years before being terminated from their services in 2018, if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) and (b) Education is in the concurrent list of the Constitution and majority of the schools come under the jurisdiction of the respective States and Union Territory (UT) Government which is the appropriate Government under the Right of Children to Free and Compulsory Education (RTE) Act, 2009. The recruitment, service conditions and deployment of teachers and other staff come under the purview of the concerned State/UT Government. Further, the Central Government, through the Centrally Sponsored Scheme of Samagra Shiksha, provides assistance to the States and UTs for deployment of additional teachers to maintain appropriate Pupil Teacher Ratio as per the prescribed norms for various levels of schooling.

<sup>†</sup>Original notice of the question was received in Hindi.